

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

BEFORE HON'BLE REGISTRAR S.G.SHAH

Petition(s) for Special Leave to Appeal (Civil) No(s).13424/2006

(From the judgement and order dated 09/05/2006 in SA No.138/1995 of The
HIGH COURT OF M.P AT JABALPUR)

KRISHNA CHAND

Petitioner(s)

VERSUS

ASHOK KUMAR & ORS

Respondent(s)

(With prayer for interim relief and office report)

Date: 29/08/2007 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Prakash Shrivastava,Adv.

For Respondent(s)

Mr. Ram Ekbal Roy, Adv.
for Mr. M.P. Jha,Adv.

UPON hearing counsel the Court made the following
ORDER

There is no request for filing Counter Affidavit.

List the matter before the Hon'ble Court.

(S.G.SHAH)
Registrar